

the number of casualties;

(c) whether any inquiry has been ordered in this regard;

(d) if so, the findings thereof?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) and (b). An accident took place in the Nature Cure Hospital, Bangalore on 14.11.90 due to leakage of LPG following an attempt to connect a refill cylinder. In the accident 13 persons were injured but there was no death.

(c) and (d). The accident has been investigated by the officials of Indian Oil Corporation. An FIR has been filed with the Police.

Setting up of Gas based Power Plants in Andhra Pradesh

1912. **SHRI T. MANEMMA:**
SHRI RAJAMOHAN REDDY:

Will the Minister of ENERGY be pleased to state:

(a) the details of gas based power plants set up in Andhra Pradesh, and the names of the pending ones; and

(b) the quantum of power generated by them and by when the pending projects are likely to be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKANE): (a) and (b). On generating set of 33 MW of Vijjeswaram coined gas turbine (2 x 33 MW Gas Turbine + 1 x 33 MW Steam Turbine) was commissioned on 31st August, 1990; second set of 33 MW of gas turbine generating station and one unit of Steam Turbine of 33 MW is envisaged to be commissioned by January and June, 1991 respectively. The details of the Project Reports in respect of installation of gas-based power plants in Andhra Pradesh and the status of their clearance are contained in the statement given below.

The Vijjeswaram Combined Cycle Gas station generated 17 Million Units during November-December, 1990.

STATEMENT

S.No.	Name of the Scheme and Capacity	Present status
1	2	3
<i>Proposals received from National Thermal Power Corporation (NTPC)</i>		
1.	Combined Cycle Gas Turbine Project Stage-I at Kakinada, East Godavari District (400 MW)	Project accorded techno-economic clearance by the Central Electricity Authority (CEA) in July, 90. Investment decision is awaited.
<i>Proposals received from Andhra Pradesh State Electricity Board (APSEB)</i>		
2.	Wind Gas based Power Plant at Vijeswaram (3x100 MW) District West Godavari.	The Department of Petroleum & Natural Gas have made an allocation of 3 MCMD of gas for power plants from the Krishna Godavari Basin. The allocated quantity of gas envisages installation of two 400 MW gas based plants one to be set up by the NTPC (mentioned at (1) above) in the Central Sector and other by the State Authorities in the State Sector subject to APSEB having adequate resources for implementation of the project. In view of the availability of gas for one 400 MW plant in the State Sector, the APSEB has given their preference in
3.	Gas based TPS at Kakinada (Combined Cycle) (300 MW) District Est Godavari.	
4.	Gas based Power Plant near Amalapuram (3x25MW) Stage-I + 3x100MW Stage-II District East Godavari.	

S.No.	Name of the Scheme and Capacity	Present status
1	2	3
5.	Gas based Power Plant near Jegurupadu (Rajamundry) District East Godavari (400MW)	<p>favour of the gas based power plant near Jegurupadu (Rajamundry) in East Godavari district. This proposal is under examination in the CEA and the APSEB has been requested to tie up inputs such as compliance of Electricity (Supply) Act, 1948, availability of water, clearance from Civil Aviation authorities and clearance from Ministry of Environment. This scheme would be considered for techno-economic clearance after all the inputs have been tied up and necessary clearance have become available. As regards other schemes, they could be considered after additional gas become available and other essential inputs are tied up.</p>